

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 13937/2015

CHAIRMAN AND MANAGING DIRECTOR ALLAHABAD BANK & ORS. Appellant(s)

VERSUS

ALLAHABAD BANK STAFF ASSOCIATION & ORS. Respondent(s)

Date : 20-03-2025 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SANJAY KUMAR

For Appellant(s) :

M/s. Mitter & Mitter Co., AOR

For Respondent(s) :

Mr. Rajiv Ranjan Dwivedi, AOR
Mr. Vishal, Adv.
Mr. Kumar Amartya, Adv.
Mrs. Subhadra Dwivedi, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Re-list after two weeks.

(BABITA PANDEY)
AR-cum-PS

(R.S. NARAYANAN)
ASSISTANT REGISTRAR